

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**


SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 735/241/HDB/2019
NAME OF THE COMPANY	Protopack Food Packaging Pvt Ltd
NAME OF THE PETITIONER(S)	Ravinder Kumar & another
NAME OF THE RESPONDENT(S)	Protopack Food Packaging Pvt Ltd & 2 Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

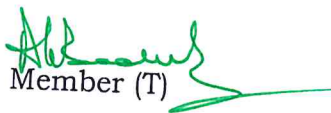
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh; Prasad Malvi	Adv.	8008856184	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is present. None appears for Respondents. List the matter for filing counter finally on 07.04.2021.

  
Member (T)

  
Member (J)

Binnu